



भारतसरकार/GOVERNMENT OF INDIA
विधि एवंन्याय मंत्रालय/MINISTRY OF LAW & JUSTICE
आयकरअपीलीय अधिकरण/INCOME TAX APPELLATE TRIBUNAL
केन्द्रीय राजस्वभवन, मकबूलरोड/CENTRAL REVENUE BUILDING, MAQBOOL ROAD,
अमृतसर-143001/AMRITSAR-143001

दूरभाषः 0183-2506429 फैक्स-2506370/TEL.-0183-2506429

F.No. 10-Ad(ATASR)/2025

Dated 28-05-2025

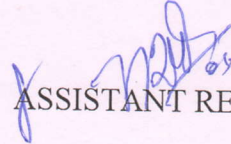
NOTICE

Sub:- Non-functioning of Bench of I.T.A.T., Amritsar during summer vacation-reg.

The Income Tax Appellate Tribunal, Amritsar Bench, Amritsar will remain non-functional due to summer vacation from 09-06-2025 to 20-06-2025.

In this regard, it may be noted that:-

- 1 There will be no sitting of the Bench during above period.
- 2 During vacation, the Registry office shall function as usual
- 3 The cases fixed during this period will be adjourned and notice for next date of hearing will be issued accordingly.


ASSISTANT REGISTRAR

Copy to:-

- 1 The Sr Departmental Representative, ITAT, Amritsar
- 2 The President, ITAT Bar Association, Amritsar
- 3 Notice Board